

GENERAL EXEMPTION NO. 81

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Concessional rates of duties on goods when imported from SAARC countries under SAARC Preferential Trade Agreement, 1995

[Notfn. No. 105/99-Cus., dt. 10.8.1999 as amended by Notfn. Nos. 135/01, 85/02, 145/02, 13/03, 82/03, 43/04, 69/06, 127/06, 121/11, 67/16, 36/19].

Rescinded by Notification No. 12/2020 dated 02.02.2020

